

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
PROPER IDENTIFICATION OF BPL FAMILIES .

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SHRI KRISHAN LAL BALMIKI

Will the Minister of COAL AND CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government has identified families living below the poverty line prior to the Food Security Act;
- (b) if so, the details thereof;
- (c) whether Government is of the view that for the proper implementation of the scheme identification of poor people should be in a proper manner, otherwise, the benefits of the scheme would be taken by dominant people; and
- (d) if so, the action being taken by Government for proper identification of BPL families?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (d): For proper targeting of poor families to be covered for entitlement for distribution of foodgrains under the proposed law, it is imperative to identify correctly such families.

Different aspects of the proposed Act, including estimates of poverty and methodology for identification of eligible below poverty line families, are presently being examined by Government.